

(c) whether during the meetings various officials were treated as State guests; and

(d) if so, the designation of officials, their Departments/Ministry/Ministries, dates and name of the organisations which provided State guest facilities to them?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) One meeting of the Consultative Committee attached to the Ministry of Shipping and Transport was held outside Delhi during the year 1977-78. It was held in Bombay on the 28th and 29th September 1977.

(b) to (d) A statement is annexed. [See Appendix CVIII, Annexure No. 128].

Drug Policy

2157. SHRI PRANAB MUKHERJEE:

SHRI L. R. NAIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the changes affected in the drug policy formulated by Government in March, 1978; and

(b) what is the amount of profits and know-how repatriated from India by U.S. drug firms during April—December, 1978?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) As stated by the Minister of Petroleum, Chemicals and Fertilizers in reply to Starred Question No. 118 answered in the Rajya Sabha on the 27th November, 1978, the Statement laid by him on the Table of the Rajya Sabha on the 24th April, 1978 contains the essential features of the new drug policy. If, in the light of experience gained and views expressed in various forums of discussion, it becomes necessary to improve or elaborate on some of the decisions in consultation

with the concerned Ministries, requisite modifications would be made.

(b) The required information relating to April-December, 1978 would become available, complete in all respects, by the end of current year only, as in the compilation of statistical data relating to remittances, there is an unavoidable time lag.

Problems of Tibetan Refugees

2158. SHRI AMARPROSAD CHAKRABORTY:
SHRI KISHAN LAL SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the problems concerning Tibetan displaced persons; and

(b) if so, what are the details thereof and what action Government have so far taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b) About 45 thousand Tibetan refugees have been fully resettled in various States of India. Additionally, schemes for settling six thousand Tibetan refugees are under various stages of implementation. Government are fully aware of the problem relating to resettlement of remaining Tibetan refugees. Various State Governments have been requested to consider viable schemes suitable for those who are in need of the help in their resettlement.

Increase in the fares of Autorickshaw

2159. SHRI AMARPROSAD CHAKRABORTY:
SHRI KISHAN LAL SHARMA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have allowed 25 per cent increase in autorickshaw and taxi fare in Delhi; and

(b) if so, what are the reasons therefor?